

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/896(CHE)/2022
PETITION NUMBER : CP(IB)/84(CHE)/2021
**NAME OF THE PETITIONER : Santhanam Rajashree (RP) of
M/s J R Foods Ltd**
NAME OF THE RESPONDENT(S) : Dinesh Kothari & Another
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. Ramasubramaniam Raja for the Applicant. Ld. Counsel
Mr. Ravi Rajagopalan for the Respondent.

Ld. Counsel for the Respondent submits that the Respondent has challenged the
order of this Tribunal on 12A Application before the Hon'ble NCLAT. He
seeks and is granted 2 more weeks time to file reply / counter.

Rejoinder, if any, be filed within 7 days thereafter.

List this application for hearing on **31.10.2023**.

-SP-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-SP-

SANJIV JAIN
Member (Judicial)